

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30512/2024 BLAPL/10310/2024	ASHA DAKUA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /619 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001668/2024
2	D-BLAPL/30542/2024 BLAPL/10311/2024	DINABANDHU BHOI VS STATE OF ODISHA	SURYAKANTA DASH VS	BANKI /298 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000416/2024
3	D-BLAPL/30501/2024 BLAPL/10312/2024	ALEKHA MALLICK @ ALOK @ PUTU VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /227 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000244/2024
4	D-BLAPL/30460/2024 BLAPL/10313/2024	SURAJ @ SHYAMA NAIK VS STATE OF ODISHA	GOPINATH MISHRA VS	ANDIRAKANCHA /74 /2024 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000460/2024
5	D-BLAPL/30510/2024 BLAPL/10314/2024	HARISH KUMAR BARIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	KEONJHAR TOWN /453 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001496/2024
6	D-BLAPL/30509/2024 BLAPL/10315/2024	SUMIT KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /191 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2023
7	D-BLAPL/30457/2024 BLAPL/10316/2024	SK. AZAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPECIAL CRIME UNIT /14 /2023 3RD ADJ BHUBANESWAR(Khordha ) TR/0000576/2023
8	D-BLAPL/30454/2024 BLAPL/10317/2024	TIKU @ BABLU MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JEYPORE SADAR /184 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000065/2023
9	D-BLAPL/30450/2024 BLAPL/10318/2024	BHARAT DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	REMUNA /2 /2023 ASST.SESIONS JUDGE(STC),BALESWAR ST/0000018/2024
10	D-BLAPL/30447/2024 BLAPL/10319/2024	SATNAM SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /472 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000050/2024
11	D-BLAPL/30228/2024 BLAPL/10320/2024	AJITH V.S VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOTIYA /1 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000011/2024

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12	D-BLAPL/30260/2024 BLAPL/10321/2024	GIRIDHARI PARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /74 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000332/2024
13	D-BLAPL/30338/2024 BLAPL/10322/2024	RAJA @ DEBASISH MALLICK VS STATE OF ODISHA	SARAT KUMAR JENA VS	NIALI /331 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000147/2024
14	D-BLAPL/28435/2024 BLAPL/10323/2024	SK. SACHIN @ MD JABAR @ ABDUL JABAR VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /143 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0002060/2022
15	D-BLAPL/30263/2024 BLAPL/10324/2024	RAMA BHATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /10 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000009/2022
16	D-BLAPL/28255/2024 BLAPL/10325/2024	INDRA GOPE VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BARBIL /33 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000020/2022
17	D-BLAPL/29421/2024 BLAPL/10326/2024	ANURAG MOHANTY VS STATE OF ODISHA	DEBASHIS MITRA VS	CHAULIAGANJA /239 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000994/2024
18	D-BLAPL/30346/2024 BLAPL/10327/2024	SHAMAYUDADIN KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MOHANA /6 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000006/2023
19	D-BLAPL/29846/2024 BLAPL/10328/2024	UTTAM NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /684 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001742/2022
20	D-BLAPL/30095/2024 BLAPL/10329/2024	SOHAN KHUTEL VS STATE OF ODISHA	SABYASACHI MISHRA VS	KANTABANJI /339 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000626/2024
21	D-BLAPL/29851/2024 BLAPL/10330/2024	SANTOSH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 J.M.F.C.,PIPILI(Puri) 2(A)CC/0000100/2024
22	D-BLAPL/30445/2024 BLAPL/10331/2024	DR. DILBAG SINGH THAKUR @ THAKUR DILBAG SINGH @ DAKTAR THAKUR DILBAG SINGH @ DAKTAR THAKUR DILBAG SINGH VS STATE OF ODISHA	BALASOR SHANKAR DASPARIDA VS	MANGALA BAG /201 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000576/2024
23	D-BLAPL/29463/2024	BUDHISAGAR MEHER	BHABANI SHANKAR DASPARIDA	TITILAGARH /289 /2024

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	BLAPL/10332/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) Spl/000048/2024
24	D-BLAPL/30386/2024 BLAPL/10333/2024	KANCHANABALA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	AUL /160 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000159/2024
25	D-BLAPL/30171/2024 BLAPL/10334/2024	SUBASH PALAI @ SUBASH CHANDRA PALAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /549 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001762/2024
26	D-BLAPL/30103/2024 BLAPL/10335/2024	NAGENDRA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	PODIA PS /87 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000144/2022
27	D-BLAPL/29156/2024 BLAPL/10336/2024	GOLU AKBAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000015/2023
28	D-BLAPL/29154/2024 BLAPL/10337/2024	SAMIR AHMAD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000015/2023
29	D-BLAPL/30376/2024 BLAPL/10338/2024	DEEPAK KUMAR KHOSLA @ DEEPAK KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	DAMANJODI /91 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000942/2024
30	D-BLAPL/30374/2024 BLAPL/10339/2024	PRADEEP TANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /385 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000683/2024
31	D-BLAPL/30370/2024 BLAPL/10340/2024	SUDAM DHARUA VS STATE OF ODISHA	MAHES DAS VS	PATNAGARH /270 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001069/2024
32	D-BLAPL/30548/2024 BLAPL/10341/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-7 /152 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002269/2024
33	D-BLAPL/30353/2024 BLAPL/10342/2024	K. BISWAJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000057/2023
34	D-BLAPL/30352/2024 BLAPL/10343/2024	SAMEER @ SAMIR SAHU VS	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE

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35	D-BLAPL/30568/2024 BLAPL/10344/2024	STATE OF ODISHA BUDU @ BIPIN NAHAK VS	JYOTIRMAYA SAHOO VS	ST/0000060/2024 KABISURYANAGAR (KODALA) /495 /20 ADJ,KODALA(Ganjam)
36	D-BLAPL/30001/2024 BLAPL/10345/2024	STATE OF ODISHA SAMSAD GAJI VS	DIBYAJYOTI SAHOO VS	ST/0000064/2023 / /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
37	D-BLAPL/30262/2024 BLAPL/10346/2024	STATE OF ODISHA LAXMAN KHILLO VS	ASIT KUMAR JENA VS	2(A)CC/0000045/2024 ORKEL /248 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
38	D-BLAPL/30522/2024 BLAPL/10347/2024	STATE OF ODISHA RIPUN JENA VS	SOUGAT DASH VS	Spl/0000183/2022 KHANTAPADA /244 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar)
39	D-BLAPL/30393/2024 BLAPL/10348/2024	STATE OF ODISHA PAPU GUPTA @ PAPPU KUMAR GUPTA VS	TANMAYA KUMAR MOHANTY VS	CT/0000769/2023 / /0 J.M.F.C.(V),BHUBANESWAR(Khordha )
40	D-BLAPL/30474/2024 BLAPL/10349/2024	STATE OF ODISHA BIJU@ BIJAY BEHERA VS	KISHORE KUMAR MISHRA VS	2(A)CC/0000492/2024 KUMBHARAPARA /220 /2024 S.D.J.M.,PURI(Puri)
41	D-BLAPL/30668/2024 BLAPL/10350/2024	STATE OF ODISHA SAJID ALI WAHID ALI SHEIKH @ SAJID ALI VS	ANITA SAHOO VS	GR/0000643/2024 / /0 SPECIAL JUDGE,SONEPUR(Sonepur )
42	D-BLAPL/30545/2024 BLAPL/10351/2024	STATE OF ODISHA KHAGAPATI PANGI VS	ARIJEET MISHRA VS	SPL. 2(a)C.C./0000014/2024 JEYPORE SADAR /73 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko)
43	D-BLAPL/30614/2024 BLAPL/10352/2024	STATE OF ODISHA VISHAL KUMAR VS	RAJ KUMAR ROUT VS	GR/0000257/2024 G.R.P.S. /198 /2024 SPECIAL COURT,CUTTACK(Cuttack)
44	D-BLAPL/29752/2024 BLAPL/10353/2024	STATE OF ODISHA RAJKUMAR MANDAL VS	SATYANARAYAN MISHRA VS	Spl/0000042/2024 MALKANGIRI SADAR /16 /2024 GRAMA NYAYALAYA, KORUKONDA(M)
45	D-BLAPL/30556/2024 BLAPL/10354/2024	STATE OF ODISHA RAMA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GR/0000015/2024 K.NUAGAON /252 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000383/2024

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46	D-BLAPL/30397/2024 BLAPL/10355/2024	SHAMBHU @ SAMBHU KUMAR VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000492/2024
47	D-BLAPL/30638/2024 BLAPL/10356/2024	RABI @ RABINDRA BISOYI VS STATE OF ODISHA	SRINIBAS KHANDAI VS	BUGUDA /283 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000275/2024
48	D-BLAPL/30403/2024 BLAPL/10357/2024	RAMESH CHANDRA PATRA VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BUGUDA /398 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000377/2024
49	D-BLAPL/30486/2024 BLAPL/10358/2024	GANDHI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /425 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001358/2024
50	D-BLAPL/30543/2024 BLAPL/10359/2024	ASISH KUMAR DALASINGHARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0001590/2024
51	D-BLAPL/30481/2024 BLAPL/10360/2024	LIKU SABAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /619 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001668/2024
52	D-BLAPL/29668/2024 BLAPL/10361/2024	SUBRAT SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANTALA /215 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000054/2020
53	D-BLAPL/30637/2024 BLAPL/10362/2024	J. SUNIL PRASAD DORA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001223/2024
54	D-BLAPL/30111/2024 BLAPL/10363/2024	SUNADHAR TANDI VS STATE OF ODISHA	SURYA KANTA BAG VS	MURIBAHAL /220 /2024 A.D.J.,BOLANGIR(Balangir) Spl/0000063/2024
55	D-BLAPL/30623/2024 BLAPL/10364/2024	PRAKASH KUMAR KHUNTIA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /288 /2022 A.D.J.,BHUBANESWAR(Khordha ) CT/0000146/2023
56	D-BLAPL/30673/2024 BLAPL/10365/2024	RAJDEV @ BHASKAR DEBNATH VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /139 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001503/2024
57	D-BLAPL/30725/2024	MOHADIN KHAN	SUBHRAJIT SAHOO	INDUSTRIAL ESTATE PS /192 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10366/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) GR/0000700/2024
58	D-BLAPL/30498/2024 BLAPL/10367/2024	DASARI SUNDAR @ DASARI SUNDA @ DISARI SUNDA VS STATE OF ODISHA	SURAJ MOHANTY VS	POTTANGI /133 /2021 ADDL DISTRICT AND SESSIONS JUDGE CT/0000053/2022
59	D-BLAPL/30469/2024 BLAPL/10368/2024	MAHAVIR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /74 /2024 J.M.F.C. (II), PURI(Puri) GR/0000253/2024
60	D-BLAPL/30459/2024 BLAPL/10369/2024	SANTOSH KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /106 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000466/2024
61	D-BLAPL/30461/2024 BLAPL/10370/2024	ROHIT KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /106 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000466/2024
62	D-BLAPL/30487/2024 BLAPL/10371/2024	NILA PATRNAIK VS STATE OF ODISHA	SITANSHU S. PRAMANIK VS	CHANDRASEKHARPUR /704 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000485/2024
63	D-BLAPL/30473/2024 BLAPL/10372/2024	RABI HEMBRAM VS STATE OF ODISHA	DEBABRATA DASH VS	DAITARI /96 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000013/2023
64	D-CMAPL/39380/2024 CMAPL/343/2024	GOKULA PRASAD ROUT VS STATE OF ODISHA	ADV. VS	// ( //
65	D-CMAPL/43121/2024 CMAPL/344/2024	DIVISIONAL MANAGER, M/S. RELIANCE GENERAL INSURANCE COMPANY LTD,BBSR. VS AMRITA SINGH	R.P.DUTTA VS	// ( //
66	D-CMP/41912/2024 CMP/1143/2024	SUBASH CHANDRA DAS VS SURENDRA DAS	BIRAJA PRASANNA DAS VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) Tc/0000022/2009
67	D-CMP/39454/2024 CMP/1144/2024	TARA BARIK VS BUDHADEV BARIK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000163/2013
68	D-CMP/41146/2024 CMP/1145/2024	ALEKHA PATTANAIAK VS	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri)

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69	D-CMP/41901/2024 CMP/1146/2024	BIKRAM KESHARI PATTANAİK PARSHURAM DAS VS PURNA CHANDRA DAS	VIVEKANAND JENA VS	EC/0000001/2023 // CIVIL JUDGE (SD),BALASORE(Balashwa IA/0000242/2014
70	D-CMP/43376/2024 CMP/1147/2024	BHAGABAN JENA VS PITEI DEI	SUJATA JENA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) EC/0000001/2021
71	D-CMP/42110/2024 CMP/1148/2024	JAMINI DEVI JAIN @ JAMUNA BAI JAIN VS OMPATI DEVI KAMANI	NIRANJAN SINGH (1) VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir CS/0000013/2013
72	D-CMP/42339/2024 CMP/1149/2024	JOGENDRA NAYAK VS BRUNDABAN NAYAK	SATYA NARAYAN MISHRA 4 VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak CS/0000006/2021
73	D-CONTC/42723/2024 CONTC/7251/2024	CHITA RANJAN PODHA VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
74	D-CONTC/42730/2024 CONTC/7252/2024	NILAMBAR MALLICK VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
75	D-CONTC/42916/2024 CONTC/7253/2024	KAMALA GOUDA VS ANU GARG, ADDL. CHIEF SECY. , W.R DEPT.	ADV. VS	// () //
76	D-CONTC/43165/2024 CONTC/7254/2024	ANANDA CHANDRA SAHU VS RAJESH PRABHAKAR PATIL,COMMNR. CUM SECY.,COOPERATION DEPT.	ADV. VS	// () //
77	D-CONTC/43166/2024 CONTC/7255/2024	DAMODAR KHILAR VS RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT.	ADV. VS	// () //
78	D-CONTC/43167/2024 CONTC/7256/2024	PRASANNA KUMAR BEHERA VS RAJESH PRABHAKAR PATIL,COMMNR. CUM SECY.,COOPERATION DEPT.	ADV. VS	// () //
79	D-CONTC/43170/2024 CONTC/7257/2024	MAHENDRA NARAYAN PATRA VS RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY, COOPERATION DEPT.	ADV. VS	// () //

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80	D-CONTC/43172/2024 CONTC/7258/2024	HAREKRUSHNA SHEE VS RAJESH PRABHAKAR PATIL, COMMNR. CUM SECY.,COOPERATION DEPT.	ADV. VS	// 0 //
81	D-CONTC/43176/2024 CONTC/7259/2024	NARENDRA BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/43248/2024 CONTC/7260/2024	LALA HARIPRASAD CHAND VS ANIL KUMAR MOHANTY, TAHASILDAR, GOP	ADV. VS	// 0 //
83	D-CONTC/41114/2024 CONTC/7261/2024	REKHANSHU SANDHA VS MANOJ SATYAWAM MAHAJAN, IAS	ADV. VS	// 0 //
84	D-CONTC/41145/2024 CONTC/7262/2024	GANESH CHANDRA RATH VS SURYAWANSHI MAYUR VIKASH, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
85	D-CONTC/41149/2024 CONTC/7263/2024	RAJIB LOCHAN SAHU VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
86	D-CONTC/41987/2024 CONTC/7264/2024	DILIP KUMAR PARIDA VS BALWANT SINGH, MD, OMC, BBSR	ADV. VS	// 0 //
87	D-CONTC/41119/2024 CONTC/7265/2024	LIPSA BISWAL VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
88	D-CONTC/41134/2024 CONTC/7266/2024	SUDHAKAR SAMANTASINGHAR VS ANU GARG, IAS	ADV. VS	// 0 //
89	D-CONTC/43268/2024 CONTC/7267/2024	LAXMI PRASAD DASH VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
90	D-CONTC/42513/2024 CONTC/7268/2024	SUKANTI MOHANTY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
91	D-CONTC/40613/2024	ANJANA KUMARI PANDA	ADV.	//

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	CONTC/7269/2024	VS MOHAMMAD MUBARAK ALLI, C.D.M AND P.H.O, GAJAPATI	VS	() //
92	D-CONTC/43384/2024 CONTC/7270/2024	NAMITA SAHOO VS DEEPAK KUMAR PADHI, OES	ADV. VS	// () //
93	D-CONTC/43066/2024 CONTC/7271/2024	ASUTOSH SINGH VS DR. DHARANIDHAR NANDA, DIRECTOR, HIGHER EDU.	ADV. VS	// () //
94	D-CONTC/43157/2024 CONTC/7272/2024	JAGANNATH NAYAK VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// () //
95	D-CONTC/43161/2024 CONTC/7273/2024	SANTOSH KUMAR DAS VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// () //
96	D-CONTC/43246/2024 CONTC/7274/2024	GANESH RAUTA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
97	D-CONTC/43405/2024 CONTC/7275/2024	SASMITA NANDA VS SHALINI PANDIT, I.A.S,	PRASANTA KUMAR TRIPATHY VS	// () //
98	D-CONTR/29518/2024 CONTR/33/2024	BANDHNA TOPPO VS SHEFEEN AHMAD K, IPS	SHIVSANKAR MOHANTY VS	/ /0 () //
99	D-CRLA/30193/2024 CRLA/1007/2024	SUCHISMITA BEHERA@PRUSTY VS STATE OF ODISHA(VIG.)	BIGYAN KUMAR SHARMA VS	CUTTACK VIGILANCE /27 /1995 SPECIAL JUDGE,BHUBANESWAR(Khor Cc/0000002/2011
100	D-CRLA/29974/2024 CRLA/1008/2024	DALABEHERA SABITA DORA@D.SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PATTAPUR (DIGAPAHANDI) /434 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000095/2022
101	D-CRLA/30232/2024 CRLA/1009/2024	MANGULU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /207 /2022 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000010/2023
102	D-CRLA/30298/2024 CRLA/1010/2024	AYUSH CHINDA VS	JNYANANANDA PANDA VS	MURIBAHAL /104 /2023 SPECIAL JUDGE, TITLAGARH(Balangir)

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103	D-CRLMA/30477/2024 CRLMA/175/2024	STATE OF ODISHA PRATAP PRASAD VS	ADV. VS	Spl/0000041/2023 SPL.TASK FORCE /16 /2019 ( ) //
104	D-CRLMA/30480/2024 CRLMA/176/2024	STATE OF ODISHA NEELAM RATNAKAR VS	ADV. VS	SPL.TASK FORCE /16 /2019 ( ) //
105	D-CRLMA/30271/2024 CRLMA/177/2024	STATE OF ODISHA JYOTI RANJAN SAMANTARAY VS	SURYAKANTA DWIBEDI VS	G.R.P.S. /69 /2015 ( ) //
106	D-CRLMC/29444/2024 CRLMC/3894/2024	STATE OF ODISHA CHAGALA BHOI VS	AKSHAYA KUMAR SAHOO VS	BARANGA /283 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000827/2023
107	D-CRLMC/29915/2024 CRLMC/3895/2024	STATE OF ODISHA CHARCHIKA MEHER VS	AKSHAYA KUMAR SAHOO VS	DHARAMGARH /136 /2008 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000669/2009
108	D-CRLMC/29981/2024 CRLMC/3896/2024	STATE OF ODISHA M/S. LEYA SERVICE UNIT, KORAPUT VS	DIPTI RANJAN BHOKTA VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur ) ICC/0000088/2023
109	D-CRLMC/30265/2024 CRLMC/3897/2024	STATE OF ODISHA NALINI RANJAN SAMAL VS	SURYAKANTA DWIBEDI VS	PATKURA /358 /2019 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001786/2019
110	D-CRLMC/30272/2024 CRLMC/3898/2024	STATE OF ODISHA JAYANTA YADAV VS	TIRTH KUMAR SAHU VS	JEYPORE SADAR /186 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2023
111	D-CRLMC/30182/2024 CRLMC/3899/2024	STATE OF ODISHA SAROJ KUMAR SWAIN VS	AJAYA KUMAR PRADHAN VS	PARADEEP /70 /2022 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000220/2022
112	D-CRLMC/26253/2024 CRLMC/3900/2024	STATE OF ODISHA SAURIN BHATT VS	UMAKANTA NAYAK VS	MAHILA P.S. BUXIBAZAR /78 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000369/2023
113	D-CRLMC/27112/2024 CRLMC/3901/2024	STATE OF ODISHA MANOJ KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2024

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114	D-CRLMC/30250/2024 CRLMC/3902/2024	AJIT MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /226 /2021 S.D.J.M.,JAJPUR(Jajapur ) CT/0000894/2021
115	D-CRLMC/30220/2024 CRLMC/3903/2024	RAMESH MAHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 S.D.M.,BARGARH(Bargarh ) CRMC/0000494/2024
116	D-CRLMC/30462/2024 CRLMC/3904/2024	SUDHANSU PATI VS STATE OF ODISHA	TANMAY MISHRA VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) 2(C)CC/000052/2015
117	D-CRLMC/30219/2024 CRLMC/3905/2024	SURYABHAN@SURYABAHAN BAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /166 /2019 ADDL.SESIONS JUDGE,KANTABANJI SC/0000018/2021
118	D-CRLMC/30053/2024 CRLMC/3906/2024	PINKI SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHANDAPARA /248 /2024 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000238/2024
119	D-CRLMC/30335/2024 CRLMC/3907/2024	MALAYA KUMARI PATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 SUB DIVISIONAL MAGISTRATE, BHAN MISCA/0000011/2021
120	D-CRLMC/30678/2024 CRLMC/3908/2024	PURANDAR DHARUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BELPARA /45 /2004 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000204/2004
121	D-CRLMP/29537/2024 CRLMP/1399/2024	CHANDRESH RATHOD VS PAYAL CHOUHAN @ RATHOD	NEELAKANTHA PANDA VS	/ /0 JUDGE, FAMILY COURT, SAMBALPUR CMC/0000039/2022
122	D-CRLMP/30129/2024 CRLMP/1400/2024	SURYA ENTERPRISES, SUNDARAGARH VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	/ /0 ( ) //
123	D-CRLMP/29755/2024 CRLMP/1401/2024	SABITA BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	PURIGHAT /186 /2024 ( ) //
124	D-CRLREV/30315/2024 CRLREV/594/2024	SHUVRA KANTA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000066/2023
125	D-CRLREV/24765/2024	PRAMOD KUMAR DASH	SANJIB SWAIN	BALIANTA P.S. /20 /2021

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	CRLREV/595/2024	VS STATE OF ODISHA	VS	1ST ADDL.SESIONS JUDGE,BHUBANE CT/0000003/2024
126	D-CRLREV/29971/2024 CRLREV/596/2024	SUNEEL KUMAR ROWLO VS KALPANA RAULO@DEVI	SATYABRATA MOHANTY VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000299/2021
127	D-FAO/38610/2024 FAO/469/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS PARBATI MUDULI	NIBEDITA MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000077/2022
128	D-MACA/42673/2024 MACA/1030/2024	SASIBHUSAN SAHU VS DASARATH CHAND	SUSANT KUMAR MOHANTY VS	// III MACT,JAJPUR(Jajapur ) Mac/0000197/2017
129	D-MACA/43392/2024 MACA/1031/2024	BIKASH KUMAR AGRAWAL VS BALVINDER SINGH PADDA	DHANANJAYA MUND VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000039/2021
130	D-RPFAM/43141/2024 RPFAM/287/2024	BARSA DEBATA VS AMIYA PRASAD DAS	AKSHYANGSHU SE. NANDY VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000115/2022
131	D-RPFAM/38907/2024 RPFAM/288/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000127/2021
132	D-RPFAM/43070/2024 RPFAM/289/2024	SACHI NANDAN SAMAL VS SUBHASHREE RAY	SUSANTA DASH VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000105/2019
133	D-RSA/42116/2024 RSA/360/2024	SAYED JAMIL AKHTAR VS SAYED FURKAN ALLI	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000006/2013
134	D-RSA/43082/2024 RSA/361/2024	JAYADEV PADHAN VS BASUDEV PADHAN	TRILOCHAN NANDA VS	// 2ND ADDL.DIST.JUDGE, BALANGIR(Ba RFA/0000040/2017
135	D-RVWPET/42409/2024 RVWPET/240/2024	RADHASHYAM BISWAL VS STATE OF ODISHA	SURYAKANTA DASH VS	// ( //
136	D-RVWPET/40679/2024 RVWPET/241/2024	UNION OF INDIA, NEW DELHI VS	SANJIB SWAIN, SR.P.COUNSEL VS	// (

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RVWPET/28603/2024 RVWPET/242/2024	SUSANTA KUMAR PATEL PRADEEP KUMAR MISHRA @ PRADIP KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	// // ()
138	D-TRP(C)/43443/2024 TRP(C)/318/2024	BHAGYASHREE JALLY VS AMAR PRASAD JALLY	BIJAYANANDA DASH VS	// // JUDGE FAMILY COURT,PURI(Puri) CP/0000278/2024
139	D-WA/42932/2024 WA/2753/2024	PRAFULLA KUMAR SAHOO VS GRID CORPORATION OF ODISHA LTD. GRIDCO	DR. JITENDRA KUMAR LENKA VS	// ()
140	D-WA/42911/2024 WA/2754/2024	STATE OF ODISHA VS PADMANAVA MISHRA	BIPLAB MOHANTY,A.G.A VS	// ()
141	D-WA/37502/2024 WA/2755/2024	IDBI BANK LIMITED,BHUBANESWAR VS GAUTAM MALHOTRA	SOMA PATNAIK VS	// ()
142	D-WA/42123/2024 WA/2756/2024	STATE OF ODISHA VS MANAS RANJAN MISHRA	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()
143	D-WA/43057/2024 WA/2757/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHAPATRA	SANGRAM JENA, A.G.A. VS	// ()
144	D-WA/33135/2024 WA/2758/2024	SESADEV SATAPATHY VS BRANCH MANAGER, ODISHA GRAMYA BANK TELENGAPENTHA,CUTTACK	SITANSHU KUMAR DEY VS	// ()
145	D-WA/41660/2024 WA/2759/2024	BIDYADHAR SAMAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// ()
146	D-WA/42952/2024 WA/2760/2024	STATE OF ODISHA VS SUMANTA KUMAR BEHERA	SANGRAM KESHARI JENA,A.G.A VS	// ()
147	D-WA/42912/2024 WA/2761/2024	STATE OF ODISHA VS NABIN KUMAR PADHEE	DEBASIS MOHAPATRA,A.S.C VS	// ()

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148	D-WA/42948/2024 WA/2762/2024	STATE OF ODISHA VS SAROJ KUMAR PATTANAİK	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
149	D-WA/43028/2024 WA/2763/2024	STATE OF ODISHA VS KAMAL KUMAR MISHRA	MALAYA KETAN BALBANTARAY, A.G.A. VS	// 0 //
150	D-WA/42584/2024 WA/2764/2024	JYOTIRMAYA PATEL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
151	D-WA/42951/2024 WA/2765/2024	STATE OF ODISHA VS DUSMANT KUMAR BISWAL	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
152	D-WA/43025/2024 WA/2766/2024	STATE OF ODISHA VS BHABANI SANKAR DAS	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
153	D-WA/43030/2024 WA/2767/2024	STATE OF ODISHA VS SANTOSH KUMAR MAHANTY	MALAYA KETAN BALBANTARAY, A.G.A. VS	// 0 //
154	D-WA/43038/2024 WA/2768/2024	GAUDI DEI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
155	D-WP(C)/42454/2024 WP(C)/25280/2024	JAYAPRAKASH BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
156	D-WP(C)/43249/2024 WP(C)/25281/2024	RAMESH CH. NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
157	D-WP(C)/43253/2024 WP(C)/25282/2024	DHARMARAJ SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
158	D-WP(C)/43008/2024 WP(C)/25283/2024	RAJANİKANTA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
159	D-WP(C)/42558/2024	MADHUSUDAN DASH	SHARMISTHA SAMAL	//

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	WP(C)/25284/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/42299/2024 WP(C)/25285/2024	GOLAPALLI AMALU@G.AMALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
161	D-WP(C)/42708/2024 WP(C)/25286/2024	DHARANI MUNDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
162	D-WP(C)/42600/2024 WP(C)/25287/2024	BILASINI PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
163	D-WP(C)/42560/2024 WP(C)/25288/2024	SIRISH CHANDRA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
164	D-WP(C)/43106/2024 WP(C)/25289/2024	HEMANGINI DALEI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
165	D-WP(C)/42979/2024 WP(C)/25290/2024	CHANCHALA BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
166	D-WP(C)/42563/2024 WP(C)/25291/2024	BASANTA DALEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
167	D-WP(C)/42909/2024 WP(C)/25292/2024	ASHOK KUMAR SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
168	D-WP(C)/42980/2024 WP(C)/25293/2024	SIMANCHAL BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
169	D-WP(C)/43081/2024 WP(C)/25294/2024	KALYANI DAS VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
170	D-WP(C)/42565/2024 WP(C)/25295/2024	BASUDEV HOTA VS	SHARMISTHA SAMAL VS	// 0

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171	D-WP(C)/42710/2024 WP(C)/25296/2024	STATE OF ODISHA MAMATARANI BEHERA VS	SUBHADUTTA ROUTRAY VS	// // ()
172	D-WP(C)/42566/2024 WP(C)/25297/2024	STATE OF ODISHA BHAGYALATA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
173	D-WP(C)/42999/2024 WP(C)/25298/2024	STATE OF ODISHA ANITA TIRKEY VS	SUBHADUTTA ROUTRAY VS	// // ()
174	D-WP(C)/42761/2024 WP(C)/25299/2024	STATE OF ODISHA SUSIL BEHERA VS	MANAS RANJAN KHATUA VS	// // ()
175	D-WP(C)/43416/2024 WP(C)/25300/2024	STATE OF ODISHA JUGAL KISHORE BARAL VS	SOUMYA SEKHAR PARIDA VS	// // ()
176	D-WP(C)/43289/2024 WP(C)/25301/2024	PRINCIPAL SECY TO GOVT., WORKS DEPT., BBSR BHAGYARATHI PATTANAYAK VS	SOUMYA SEKHAR PARIDA VS	// // ()
177	D-WP(C)/42507/2024 WP(C)/25302/2024	PRINCIPAL SECRETARY TO GOVERNMENT, WORKS DEPT., KHURDA CHETTY SUJATA VS	RAMESH CHANDRA JENA VS	// // ()
178	D-WP(C)/43293/2024 WP(C)/25303/2024	ADDL. COMNR OF CGST AND CENTRAL EXCISE, BBSR. DAMODAR ROUT VS	MANOJ OJHA VS	// // ()
179	D-WP(C)/41373/2024 WP(C)/25304/2024	STATE OF ODISHA RASMITA PADHY VS	JAGAJIBAN PRADHAN VS	// // ()
180	D-WP(C)/43421/2024 WP(C)/25305/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SOUMYA SEKHAR PARIDA VS	// // ()
181	D-WP(C)/43422/2024 WP(C)/25306/2024	PRINCIPAL SECY TO GOVT, WORKS DEPT, BBSR SAROJ KUMAR DAS VS	SOUMYA SEKHAR PARIDA VS	// // ()
		PRINCIPAL SECY TO GOVT, WORKS DEPT		//

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182	D-WP(C)/42253/2024 WP(C)/25307/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
183	D-WP(C)/42692/2024 WP(C)/25308/2024	AMIYA KUMAR CHAUDHURY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
184	D-WP(C)/43300/2024 WP(C)/25309/2024	TRILOCHANA BEHERA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
185	D-WP(C)/42257/2024 WP(C)/25310/2024	CHANDRAMANI ROUT VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
186	D-WP(C)/42301/2024 WP(C)/25311/2024	MANORANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/43290/2024 WP(C)/25312/2024	ASISH KUMAR DAS VS PRINCIPAL SECRETARY TO GOVERNMENT, WORKS DEPT., KHURDA	SOUMYA SEKHAR PARIDA VS	// 0 //
188	D-WP(C)/42273/2024 WP(C)/25313/2024	SURAJ SEKHAR MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
189	D-WP(C)/43424/2024 WP(C)/25314/2024	RAMAKANTA JYOTISH VS PRINCIPAL SECRETARY TO GOVT., WORKS DEPT., ODISHA	SOUMYA SEKHAR PARIDA VS	// 0 //
190	D-WP(C)/42281/2024 WP(C)/25315/2024	M/S. DILIP KUMAR MOHANTY, KHORDHA VS COMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
191	D-WP(C)/42187/2024 WP(C)/25316/2024	PUSPANJALI MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
192	D-WP(C)/42303/2024 WP(C)/25317/2024	MURALI KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	D-WP(C)/36787/2024	JANAKI MISHRA	RAJU KUMAR SATPATHY	//

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	WP(C)/25318/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/41560/2024 WP(C)/25319/2024	DIPAK KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/42306/2024 WP(C)/25320/2024	PRIYADARSINI PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
196	D-WP(C)/36792/2024 WP(C)/25321/2024	JANA KISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
197	D-WP(C)/42711/2024 WP(C)/25322/2024	SWARNA PRAVA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
198	D-WP(C)/37153/2024 WP(C)/25323/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
199	D-WP(C)/42783/2024 WP(C)/25324/2024	SATYARTHA PRAKASH VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
200	D-WP(C)/41808/2024 WP(C)/25325/2024	MANORAMA @ MANARAMA MAHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
201	D-WP(C)/38868/2024 WP(C)/25326/2024	JHADESWAR PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
202	D-WP(C)/42768/2024 WP(C)/25327/2024	SAMUEL BAGH VS MANAGING DIRECTOR, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	GOPABANDHU PANDA VS	// 0 //
203	D-WP(C)/43260/2024 WP(C)/25328/2024	SANGHAMITRA PATRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
204	D-WP(C)/42984/2024 WP(C)/25329/2024	DAYANIDHI SWAIN VS	PRADEEP KUMAR KHUNTIA VS	// 0

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205	D-WP(C)/41586/2024 WP(C)/25330/2024	COLLECTOR, JAJPUR M/S.S.G.CARRIER, KEONJHAR VS THE DEPUTY COMMISSIONER, CGST AND CENTRAL EXCISE,KEONJHAR DIVISION	BIJAY PANDA VS	// // 0 //
206	D-WP(C)/38930/2024 WP(C)/25331/2024	MAYADHAR SETHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
207	D-WP(C)/42985/2024 WP(C)/25332/2024	RANUBALA PARIDA VS COLLECTOR, JAJPUR	PRADEEP KUMAR KHUNTIA VS	// 0 //
208	D-WP(C)/41882/2024 WP(C)/25333/2024	PRANAKRISHNA DEBANATH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
209	D-WP(C)/41621/2024 WP(C)/25334/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
210	D-WP(C)/41584/2024 WP(C)/25335/2024	SANJEEB KUMAR RATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
211	D-WP(C)/41942/2024 WP(C)/25336/2024	GOURANGA CHARAN SAMAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
212	D-WP(C)/41626/2024 WP(C)/25337/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
213	D-WP(C)/38951/2024 WP(C)/25338/2024	KALU CHARAN RANASINGH VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
214	D-WP(C)/42533/2024 WP(C)/25339/2024	BIDESHI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
215	D-WP(C)/39046/2024 WP(C)/25340/2024	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //

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216	D-WP(C)/39427/2024 WP(C)/25341/2024	HARIHAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
217	D-WP(C)/41627/2024 WP(C)/25342/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
218	D-WP(C)/42536/2024 WP(C)/25343/2024	MANJULA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/39695/2024 WP(C)/25344/2024	STATE OF ODISHA VS M/S TATA STEEL LIMITED,BHUBANESWAR	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
220	D-WP(C)/42569/2024 WP(C)/25345/2024	BISWANATH SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
221	D-WP(C)/39696/2024 WP(C)/25346/2024	STATE OF ODISHA VS M/S TATA STEEL LIMITED,BHUBANESWAR	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
222	D-WP(C)/42538/2024 WP(C)/25347/2024	PABAN KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	D-WP(C)/42570/2024 WP(C)/25348/2024	DHARANIDHAR JALLY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
224	D-WP(C)/43510/2024 WP(C)/25349/2024	SANATAN SWAIN VS STATE OF ORISSA	MADAN MOHAN DAS VS	// 0 //
225	D-WP(C)/42539/2024 WP(C)/25350/2024	KUNI MAHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
226	D-WP(C)/42681/2024 WP(C)/25351/2024	BALEMUKHI MURMU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
227	D-WP(C)/42572/2024	SURJYA KANTA CHOUDHURY	SHARMISTHA SAMAL	//

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	WP(C)/25352/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41653/2024 WP(C)/25353/2024	M/S. FERRO ALLOYS CORPARATION LTD., BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
229	D-WP(C)/42867/2024 WP(C)/25354/2024	MINATI SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
230	D-WP(C)/42612/2024 WP(C)/25355/2024	BIDYADHAR ROUT VS THE LAND ACQUISITION OFFICER, SAMBALPUR	SRINIBASH SATAPATHY VS	// 0 //
231	D-WP(C)/41157/2024 WP(C)/25356/2024	AVAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
232	D-WP(C)/41476/2024 WP(C)/25357/2024	M/S.FERRO ALLOYS CORPORATION LTD VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
233	D-WP(C)/42680/2024 WP(C)/25358/2024	SWAGATIKA MINZ VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
234	D-WP(C)/42869/2024 WP(C)/25359/2024	TAPAN KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
235	D-WP(C)/41665/2024 WP(C)/25360/2024	M/S. FERRO ALLOYS CORPORATION LTD, BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
236	D-WP(C)/41506/2024 WP(C)/25361/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
237	D-WP(C)/39697/2024 WP(C)/25362/2024	STATE OF ODISHA VS M/S TATA STEEL LIMITED,BHUBANESWAR	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
238	D-WP(C)/42655/2024 WP(C)/25363/2024	M/S.PRASHANT ROUT, JAGATSINGHPUR VS	DEBASISH HAZRA VS	// 0

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239	D-WP(C)/41507/2024 WP(C)/25364/2024	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, SUNDERGARH M/S. FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// // 0 //
240	D-WP(C)/40394/2024 WP(C)/25365/2024	SRIBASCHHA KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
241	D-WP(C)/40413/2024 WP(C)/25366/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
242	D-WP(C)/41525/2024 WP(C)/25367/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
243	D-WP(C)/43183/2024 WP(C)/25368/2024	SHRI RADHA DAMODAR MAHAPRABHU BIJE, GANJAM VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
244	D-WP(C)/41296/2024 WP(C)/25369/2024	ANANTA NARAYAN BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
245	D-WP(C)/42676/2024 WP(C)/25370/2024	ANJALI PATNAIK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
246	D-WP(C)/43067/2024 WP(C)/25371/2024	S.JAYASHREE VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
247	D-WP(C)/43475/2024 WP(C)/25372/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
248	D-WP(C)/41359/2024 WP(C)/25373/2024	ANJALI BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
249	D-WP(C)/41529/2024 WP(C)/25374/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //

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250	D-WP(C)/41329/2024 WP(C)/25375/2024	NARENDRA KUMAR SETHI VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
251	D-WP(C)/43479/2024 WP(C)/25376/2024	RABINDRA ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
252	D-WP(C)/42663/2024 WP(C)/25377/2024	SARAT KUMAR SAMANTARAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	D-WP(C)/42634/2024 WP(C)/25378/2024	SADASIVA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
254	D-WP(C)/41686/2024 WP(C)/25379/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK. VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
255	D-WP(C)/41711/2024 WP(C)/25380/2024	GANESWAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/42636/2024 WP(C)/25381/2024	SUBHAS CHANDRA PASAYAT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	D-WP(C)/42592/2024 WP(C)/25382/2024	SK. ALIZAN VS SK. AJAM	SHAIK ABDUL NAYEEM VS	// 0 //
258	D-WP(C)/42729/2024 WP(C)/25383/2024	DR. MAMTA SAHU VS AUTHORISED OFFICER, ODISHA GRAMYA BANK, KHURDA	SUDEEP KUMAR SARANGI VS	// 0 //
259	D-WP(C)/41413/2024 WP(C)/25384/2024	SWADHIN KUMAR MOHARANA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
260	D-WP(C)/41690/2024 WP(C)/25385/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
261	D-WP(C)/41548/2024	M/S FERRO ALLOYS CORPORATION LIMITED	CHITTA RANAJAN DAS	//

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	WP(C)/25386/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41418/2024 WP(C)/25387/2024	BIBEKANANDA DAS VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
263	D-WP(C)/42954/2024 WP(C)/25388/2024	JAYAPRADA SWAIN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
264	D-WP(C)/41554/2024 WP(C)/25389/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
265	D-WP(C)/41443/2024 WP(C)/25390/2024	RAMESH CHANDRA JENA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
266	D-WP(C)/43611/2024 WP(C)/25391/2024	BABU @ BENUDHAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
267	D-WP(C)/41772/2024 WP(C)/25392/2024	M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
268	D-WP(C)/42851/2024 WP(C)/25393/2024	AKASH BEHERA VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //
269	D-WP(C)/41778/2024 WP(C)/25394/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
270	D-WP(C)/43312/2024 WP(C)/25395/2024	UMAKANTA PANIGRAHI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
271	D-WP(C)/42674/2024 WP(C)/25396/2024	BASANTI DEVI@ SADHANGI VS THE BRANCH MANAGER, S.B.I., KALYANI NAGAR BRANCH, CUTTACK	HRUDANANDA TRIPATHY VS	// 0 //
272	D-WP(C)/41455/2024 WP(C)/25397/2024	M/S. FERRO ALLOYS CORPORATION LTD, BHADRAK VS	CHITTA RANAJAN DAS VS	// 0

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273	D-WP(C)/43518/2024 WP(C)/25398/2024	STATE OF ODISHA POWER ENGINEERING CO.JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()
274	D-WP(C)/41774/2024 WP(C)/25399/2024	STATE OF ODISHA M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS	CHITTARANJAN DAS VS	// // ()
275	D-WP(C)/43589/2024 WP(C)/25400/2024	STATE OF ODISHA SWAGATIKA PUHAN VS	SATYA NARAYAN MISHRA 4 VS	// // ()
276	D-WP(C)/43523/2024 WP(C)/25401/2024	STATE OF ODISHA POWER ENGINEERING CO, BBSR VS	BIBHU PRASAD MOHANTY VS	// // ()
277	D-WP(C)/43535/2024 WP(C)/25402/2024	STATE OF ODISHA POWER ENGINEERING CO., BBSR VS	BIBHU PRASAD MOHANTY VS	// // ()
278	D-WP(C)/43514/2024 WP(C)/25403/2024	STATE OF ODISHA POWER ENGINEERING CO, JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()
279	D-WP(C)/43528/2024 WP(C)/25404/2024	STATE OF ODISHA POWER ENGINEERING CO, BBSR VS	BIBHU PRASAD MOHANTY VS	// // ()
280	D-WP(C)/43536/2024 WP(C)/25405/2024	STATE OF ODISHA POWER ENGINEERING CO., BBSR VS	BIBHU PRASAD MOHANTY VS	// // ()
281	D-WP(C)/43520/2024 WP(C)/25406/2024	STATE OF ODISHA POWER ENGINEERING CO VS	BIBHU PRASAD MOHANTY VS	// // ()
282	D-WP(C)/43649/2024 WP(C)/25407/2024	STATE OF ODISHA URBASI PANI VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
283	D-WP(C)/43531/2024 WP(C)/25408/2024	STATE OF ODISHA POWER ENGINEERING CO, BBSR VS	BIBHU PRASAD MOHANTY VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/43538/2024 WP(C)/25409/2024	POWER ENGINEERING CO., BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/43446/2024 WP(C)/25410/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
286	D-WP(C)/41458/2024 WP(C)/25411/2024	M/S.FERRO ALLOYS CORPORATION LTD, BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
287	D-WP(C)/43515/2024 WP(C)/25412/2024	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
288	D-WP(C)/41776/2024 WP(C)/25413/2024	M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
289	D-WP(C)/41574/2024 WP(C)/25414/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
290	D-WP(C)/41475/2024 WP(C)/25415/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
291	D-WP(C)/41578/2024 WP(C)/25416/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
292	D-WP(C)/43516/2024 WP(C)/25417/2024	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
293	D-WP(C)/41552/2024 WP(C)/25418/2024	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	D-WP(C)/41811/2024 WP(C)/25419/2024	DR. JITENDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
295	D-WP(C)/42629/2024	BEENAPANI TRIPATHY	AMIT KUMAR SAA	//

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	WP(C)/25420/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42442/2024 WP(C)/25421/2024	TRUPTIMAYEE PATTANAİK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
297	D-WP(C)/41780/2024 WP(C)/25422/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK. VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
298	D-WP(C)/41813/2024 WP(C)/25423/2024	DR. BIMBADHAR ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
299	D-WP(C)/43436/2024 WP(C)/25424/2024	PRINCE BAR AND RESTAURANT IMFL ON SHOP, BBSR VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
300	D-WP(C)/42747/2024 WP(C)/25425/2024	BENGULI MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
301	D-WP(C)/43140/2024 WP(C)/25426/2024	AMITA CHOUDHURY VS THE ADDL. CHIEF SECY, REVENUE AND D.M. DEPT., GOVT OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
302	D-WP(C)/43023/2024 WP(C)/25427/2024	SANJAY JENA VS SUB COLLECTOR, SAMBALPUR	DIPTI RANJAN BHOKTA VS	// 0 //
303	D-WP(C)/42968/2024 WP(C)/25428/2024	JITENDRA KUMAR PANY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
304	D-WP(C)/43418/2024 WP(C)/25429/2024	DEBASHISH MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
305	D-WP(C)/41231/2024 WP(C)/25430/2024	RATIKANTA PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
306	D-WP(C)/42989/2024 WP(C)/25431/2024	SUJATA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// 0

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307	D-WP(C)/41239/2024 WP(C)/25432/2024	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
308	D-WP(C)/41235/2024 WP(C)/25433/2024	STATE OF ODISHA CHARAN BEHERA VS	SANJIB KUMAR RATH VS	// // 0
309	D-WP(C)/41242/2024 WP(C)/25434/2024	STATE OF ODISHA KUNI PATTANAIAK VS	GOPAL KRUSHNA NANDA VS	// // 0
310	D-WP(C)/42581/2024 WP(C)/25435/2024	STATE OF ODISHA RAJENDRA NARAYAN PANDA VS	SHARMISTHA SAMAL VS	// // 0
311	D-WP(C)/42021/2024 WP(C)/25436/2024	STATE OF ODISHA BANAMALI HARICHANDAN VS	SANJIB KUMAR RATH VS	// // 0
312	D-WP(C)/43429/2024 WP(C)/25437/2024	STATE OF ODISHA AMBIANCE IMFL ON SHOP, BBSR VS	ABHISEK MOHANTY VS	// // 0
313	D-WP(C)/42027/2024 WP(C)/25438/2024	STATE OF ODISHA SANKAR SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
314	D-WP(C)/41791/2024 WP(C)/25439/2024	STATE OF ODISHA AKSHAYA NAG VS	SWAPNIL ROY VS	// // 0
315	D-WP(C)/43339/2024 WP(C)/25440/2024	STATE OF ODISHA RANJAN BAHERA VS	SUSHANTA KUMAR PRADHAN VS	// // 0
316	D-WP(C)/41805/2024 WP(C)/25441/2024	STATE OF ODISHA DR. SUNIL KUMAR JENA VS	DR.PURUSOTTAM CHULI VS	// // 0
317	D-WP(C)/43211/2024 WP(C)/25442/2024	STATE OF ODISHA PURNACHANDRA ROUT VS	ARUPANANDA GOSWAMY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/41982/2024 WP(C)/25443/2024	T.HADIBANDHU PATRA VS PRASANNA MAHASUAR	SUDHANSU SEKHAR JENA VS	// 0 //
319	D-WP(C)/43633/2024 WP(C)/25444/2024	SUBHASIS PADHI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
320	D-WP(C)/43444/2024 WP(C)/25445/2024	M/S SRI JAGANNATH SCHOOL AND COLLEGE OF PHARMACY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
321	D-WP(C)/43394/2024 WP(C)/25446/2024	RAJESH KUMAR LENKA VS STATE OF ODISHA	USHARANI PATI VS	// 0 //
322	D-WP(C)/42016/2024 WP(C)/25447/2024	MANORANJAN PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
323	D-WP(C)/43540/2024 WP(C)/25448/2024	SCHOOL FOR DEAF, MANAGED BY GENERAL SECY, PATITAPABAN SEVA SANGHA, VS STATE OF ODISHA	SWARNIL ROY VS	// 0 //
324	D-WP(C)/42311/2024 WP(C)/25449/2024	NAKU RAMUDU @ N.RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	D-WP(C)/41439/2024 WP(C)/25450/2024	LAXMIDHAR NATH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
326	D-WP(C)/43541/2024 WP(C)/25451/2024	SCHOOL FOR DEAF MANAGED BY GENERAL SECRETARY PATITAPABAN SEVA SANGHA, VS STATE OF ODISHA	SWARNIL ROY VS	// 0 //
327	D-WP(C)/42321/2024 WP(C)/25452/2024	SURYAKANTA PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
328	D-WP(C)/41781/2024 WP(C)/25453/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
329	D-WP(C)/42467/2024	TARINI INSTITUTE OF ENGINEERING, TECHNOLOGY AND MANAGEMENT, KENDRAPADA	PARIA KUMAR DAS	//

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	WP(C)/25454/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/42515/2024 WP(C)/25455/2024	GIRISH CHANDRA GOCHHAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
331	D-WP(C)/42329/2024 WP(C)/25456/2024	BHIMASEN BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	JUGALA KISHORE PANDA VS	// 0 //
332	D-WP(C)/42517/2024 WP(C)/25457/2024	DAMBARUDHAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
333	D-WP(C)/43606/2024 WP(C)/25458/2024	JITENDRA HANS VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
334	D-WP(C)/42518/2024 WP(C)/25459/2024	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
335	D-WP(C)/42342/2024 WP(C)/25460/2024	GOPINATH SAHU VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	JUGALA KISHORE PANDA VS	// 0 //
336	D-WP(C)/42521/2024 WP(C)/25461/2024	BAIDHAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
337	D-WP(C)/42451/2024 WP(C)/25462/2024	CHANDRA KUMAR BEHERA VS STATE OF ORISSA	JAGABANDHU SAHU VS	// 0 //
338	D-WP(C)/42343/2024 WP(C)/25463/2024	SUBASINI NAYAK VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, NAYAGARH	JAYADEBA BEHERA VS	// 0 //
339	D-WP(C)/41783/2024 WP(C)/25464/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0 //
340	D-WP(C)/42537/2024 WP(C)/25465/2024	HIMANSU BHUSAN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// 0

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341	D-WP(C)/42547/2024 WP(C)/25466/2024	ANITA RANI DAS PRAMOD CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
342	D-WP(C)/42417/2024 WP(C)/25467/2024	PRASANTA KUMAR ROUT RAY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
343	D-WP(C)/41873/2024 WP(C)/25468/2024	KALPANA NAYAK VS PRINCIPAL SECY. TO GOVT.,AGRICULTURE AND FARMERS EMPOWERMENT DEPT.,BBSR	SANDHYARANI PANI VS	// 0 //
344	D-WP(C)/43045/2024 WP(C)/25469/2024	ASWINI KUMAR DASH VS CHIEF MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK	VS	// 0 //
345	D-WP(C)/43494/2024 WP(C)/25470/2024	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
346	D-WP(C)/38497/2024 WP(C)/25471/2024	S.TEJESWAR PATRO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
347	D-WP(C)/42631/2024 WP(C)/25472/2024	HARMOHAN MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
348	D-WP(C)/42522/2024 WP(C)/25473/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
349	D-WP(C)/40249/2024 WP(C)/25474/2024	JHUMALATA PRADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
350	D-WP(C)/43496/2024 WP(C)/25475/2024	SRADHA SUMAN DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
351	D-WP(C)/43539/2024 WP(C)/25476/2024	NILAMANI SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //

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352	D-WP(C)/42642/2024 WP(C)/25477/2024	LOKNATH SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
353	D-WP(C)/42523/2024 WP(C)/25478/2024	DAYA SAGAR KALTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	D-WP(C)/42526/2024 WP(C)/25479/2024	PRAVAKAR DEHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	D-WP(C)/43593/2024 WP(C)/25480/2024	HALADHAR MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
356	D-WP(C)/43542/2024 WP(C)/25481/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
357	D-WP(C)/42528/2024 WP(C)/25482/2024	NABA KISHORE SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	D-WP(C)/43559/2024 WP(C)/25483/2024	PRAMOD KUMAR KHUNTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/42884/2024 WP(C)/25484/2024	ABAKAS SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/42530/2024 WP(C)/25485/2024	CHAITAN MAJHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
361	D-WP(C)/42553/2024 WP(C)/25486/2024	SAMIR KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
362	D-WP(C)/42649/2024 WP(C)/25487/2024	DR. MRS. RATNA SENGUPTA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
363	D-WP(C)/43453/2024	AMARNATH PARIDA @ AMAR PARIDA	SASWATI MOHAPATRA	//

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	WP(C)/25488/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/42554/2024 WP(C)/25489/2024	BIRABAR BHAISAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
365	D-WP(C)/43588/2024 WP(C)/25490/2024	AJAYA KUMAR MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //
366	D-WP(C)/42835/2024 WP(C)/25491/2024	SIDHESWAR MOHANTY VS ADDITIONAL D.M.PURI	PRAJNA SARITA MOHANTY VS	// () //
367	D-ABLAPL/29252/2024 ABLAPL/11309/2024	AKHILA KUMAR SWAIN @ HARIA AKHILA SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /318 /2024 () //
368	D-ABLAPL/30382/2024 ABLAPL/11310/2024	BIRENDRA BHARATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /290 /2024 () //
369	D-ABLAPL/29725/2024 ABLAPL/11311/2024	SATYABHAMA PATI VS STATE OF ODISHA	SATYAPADA SHARMA VS	SECTOR-19 /129 /2024 () //
370	D-ABLAPL/30083/2024 ABLAPL/11312/2024	KIRTANA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NUAGAON /182 /2024 () //
371	D-ABLAPL/30105/2024 ABLAPL/11313/2024	PARSHURAM SAHOO @ SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	HANDAPA /264 /2024 () //
372	D-ABLAPL/29029/2024 ABLAPL/11314/2024	DEEPANJAN SAMANTARAY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KAKATAPUR /184 /2024 () //
373	D-ABLAPL/29176/2024 ABLAPL/11315/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh)
374	D-ABLAPL/30107/2024 ABLAPL/11316/2024	TULU @ JUDHISTIRA SAHU VS	AKSHAYA KUMAR SAHOO VS	SPL. 2(a)C.C./000022/2024 BARKOTE /385 /2024 ()

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375	D-ABLAPL/30285/2024 ABLAPL/11317/2024	STATE OF ODISHA SURESH @ SURESH KUMAR PATRA VS	BHASKAR CHANDRA PANDA VS	// KEONJHAR SADAR /506 /2024 ()
376	D-ABLAPL/29840/2024 ABLAPL/11318/2024	STATE OF ODISHA RASMI RANJAN DAS VS	SATYABRATA DASH VS	// BHARATPUR PS /519 /2024 ()
377	D-ABLAPL/30287/2024 ABLAPL/11319/2024	STATE OF ODISHA PRADEEPTA @ PRADIPTA KUMAR SAHOO VS	SARATHI JYOTI MOHANTY VS	// BANKI /320 /2024 ()
378	D-ABLAPL/30156/2024 ABLAPL/11320/2024	STATE OF ODISHA LATA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()
379	D-ABLAPL/30221/2024 ABLAPL/11321/2024	STATE OF ODISHA SK AJJUR REHEMAN VS	NISHIKANTA MISHRA VS	// KHARABEL NAGAR P.S. /415 /2024 ()
380	D-ABLAPL/30329/2024 ABLAPL/11322/2024	STATE OF ODISHA BIRENDRA SEUL VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /221 /2024 ()
381	D-ABLAPL/30217/2024 ABLAPL/11323/2024	STATE OF ODISHA SATIA @ SATYABADI BHUJABAL VS	MANORANJAN DAS VS	// JATNI P.S. /342 /2021 ()
382	D-ABLAPL/30224/2024 ABLAPL/11324/2024	STATE OF ODISHA PABITRA PRADHAN @ MAGI PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /128 /2023 ()
383	D-ABLAPL/28981/2024 ABLAPL/11325/2024	STATE OF ODISHA TIKINA PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /212 /2024 ()
384	D-ABLAPL/30407/2024 ABLAPL/11326/2024	STATE OF ODISHA SATRUGHAN BAG @ SATRUGHNA BAG VS	JAGABANDHU SAHU VS	// DUNGURIPALI /135 /2024 ()
385	D-ABLAPL/29314/2024 ABLAPL/11327/2024	STATE OF ODISHA MANAS RANJAN MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// BALUGAON P.S. /236 /2024 () //

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386	D-ABLAPL/30366/2024 ABLAPL/11328/2024	RAJA @ RAJU MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /564 /2024 () //
387	D-ABLAPL/30404/2024 ABLAPL/11329/2024	RUDRA KHETI @ RUDRADEB KSHETI VS STATE OF ODISHA	JAGABANDHU SAHU VS	KANTAMAL /171 /2024 () //
388	D-ABLAPL/30373/2024 ABLAPL/11330/2024	M.RAHUL VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /274 /2024 () //
389	D-ABLAPL/30405/2024 ABLAPL/11331/2024	DEBAHARI BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	DUNGURIPALI /135 /2024 () //
390	D-ABLAPL/28654/2024 ABLAPL/11332/2024	PRADEEP BHOI @ BUNA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/000045/2024
391	D-ABLAPL/29489/2024 ABLAPL/11333/2024	SAGARIKA BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /162 /2024 () //
392	D-ABLAPL/29838/2024 ABLAPL/11334/2024	BISWAS NAYAK @ BISWASHA BHUSAN NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 () //
393	D-ABLAPL/30240/2024 ABLAPL/11335/2024	MUSTAK ALLI VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DHAMNAGAR /418 /2024 () //
394	D-ABLAPL/30384/2024 ABLAPL/11336/2024	RAJESH KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /366 /2024 () //
395	D-ABLAPL/28785/2024 ABLAPL/11337/2024	GAYATRI JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	EOW,BHUBANESWAR /9 /2024 () //
396	D-ABLAPL/30521/2024 ABLAPL/11338/2024	RAJALAKSHMI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	/ /0 () //
397	D-ABLAPL/30399/2024	GAJENDRA GAHANA	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /584 /2024

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	ABLAPL/11339/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/30426/2024 ABLAPL/11340/2024	BISWAJIT DAS VS STATE OF ODISHA	SUJIT SATAPATHY VS	JAGATSINGPUR /907 /2024 ( ) //
399	D-ABLAPL/30640/2024 ABLAPL/11341/2024	TUKU TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /303 /2024 ( ) //
400	D-ABLAPL/30524/2024 ABLAPL/11342/2024	FAKIR CHARAN SANKHUA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SOSO /112 /2021 ( ) //
401	D-ABLAPL/30451/2024 ABLAPL/11343/2024	AJIT KUMAR ACHARYA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	DASPALLA /239 /2024 ( ) //
402	D-ABLAPL/30641/2024 ABLAPL/11344/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /303 /2024 ( ) //
403	D-ABLAPL/30527/2024 ABLAPL/11345/2024	SAROJ KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /127 /2024 ( ) //
404	D-ABLAPL/30528/2024 ABLAPL/11346/2024	KSHIRODRA BAG VS STATE OF ODISHA(VIG.)	GOURI KUMAR RATH VS	BURLA /409 /2024 ( ) //
405	D-ABLAPL/30526/2024 ABLAPL/11347/2024	BISAL ROUT @ BISHAL ROUT VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /100 /2024 ( ) //
406	D-ABLAPL/29441/2024 ABLAPL/11348/2024	TAPAN CHHOTARAY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	JATNI P.S. /352 /2024 ( ) //
407	D-ABLAPL/30173/2024 ABLAPL/11349/2024	RAJESH BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /391 /2024 ( ) //
408	D-ABLAPL/27977/2024 ABLAPL/11350/2024	LINGARAJ MISHRA VS	PVS NANAJI ACHARY VS	KOTPAD /161 /2014 ( )

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409	D-ABLAPL/29773/2024 ABLAPL/11351/2024	STATE OF ODISHA SANKAR @ SANGRAM ROUT VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// BHUBAN /396 /2024 ( //
410	D-ABLAPL/30305/2024 ABLAPL/11352/2024	ANADI RANA @ ANANDA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	AGALPUR /160 /2024 ( //
411	D-ABLAPL/30472/2024 ABLAPL/11353/2024	BYASA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	KANTAMAL /78 /2023 ( //
412	D-ABLAPL/30422/2024 ABLAPL/11354/2024	SUSIL PADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	HEMGIR /305 /2024 ( //
413	D-ABLAPL/30227/2024 ABLAPL/11355/2024	BHARAT KUMAR LENKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /498 /2023 ( //
414	D-ABLAPL/30362/2024 ABLAPL/11356/2024	MANAS MALLIK VS STATE OF ODISHA	SANJIT MISHRA VS	DHAULI PS /219 /2024 ( //
415	D-ABLAPL/30396/2024 ABLAPL/11357/2024	GANESWAR BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /130 /2021 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000005/2023
416	D-ABLAPL/30550/2024 ABLAPL/11358/2024	KALA MOHAMMAD @ MUNMTEYAZ MAHAMAD VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /770 /2024 ( //
417	D-ABLAPL/30552/2024 ABLAPL/11359/2024	ROCKET MURMU @ RAKET MURMU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
418	D-ABLAPL/30569/2024 ABLAPL/11360/2024	HRUSIKESH PATRA VS STATE OF ODISHA	MITHUN DAS VS	2(A)CC/0000425/2014 INDUASTRIAL,NISA /292 /2024 ( //
419	D-ABLAPL/30492/2024 ABLAPL/11361/2024	SATYAJIT NAYAK @ SANKAR VS STATE OF ODISHA	SACHIDANANDA DAS VS	BADAMBADI /301 /2024 ( //

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420	D-ABLAPL/30553/2024 ABLAPL/11362/2024	DILLIP KUMAR ROUT @ JAGA ROUT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARIPADA TOWN /480 /2024 () //
421	D-ABLAPL/30495/2024 ABLAPL/11363/2024	SRIMANTA SARAF VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	LAIKERA /331 /2024 () //
422	D-ABLAPL/30570/2024 ABLAPL/11364/2024	CHHAILA PARIDA VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /585 /2024 () //
423	D-ABLAPL/30559/2024 ABLAPL/11365/2024	MUSTAK AHEMAD KHAN VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	KHURDA MODEL /362 /2024 () //
424	D-ABLAPL/30576/2024 ABLAPL/11366/2024	KUNAL PARICHHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /67 /2024 () //
425	D-ABLAPL/30566/2024 ABLAPL/11367/2024	PRABHATI KHUNTIA @ PRAVATI KHUNTIA VS STATE OF ODISHA	BIJAY JENA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
426	D-ABLAPL/30516/2024 ABLAPL/11368/2024	KUMUDINI SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /440 /2023 () //
427	D-ABLAPL/30358/2024 ABLAPL/11369/2024	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
428	D-ABLAPL/30253/2024 ABLAPL/11370/2024	MANOJA KUMAR NAYAK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KENDRAPARA SADAR /522 /2024 () //
429	D-ABLAPL/30519/2024 ABLAPL/11371/2024	RAMESH CHANDRA @ RAMESH NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	AGARAPADA /180 /2024 () //
430	D-ABLAPL/30359/2024 ABLAPL/11372/2024	PURNA CHANDRA MOHANTA VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /1 /2016 () //
431	D-ABLAPL/30288/2024	SK ZAHER @ MOHAMMAD ZAHER	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /419 /2024

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	ABLAPL/11373/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/30544/2024 ABLAPL/11374/2024	NAKULA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal)
433	D-ABLAPL/28790/2024 ABLAPL/11375/2024	MAHESWAR POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	2(A)CC/000033/2017 ASKA /553 /2024 ()
434	D-ABLAPL/30300/2024 ABLAPL/11376/2024	MAMALI PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /439 /2024 ()
435	D-ABLAPL/30547/2024 ABLAPL/11377/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KUJANGA /470 /2024 ()
436	D-ABLAPL/29582/2024 ABLAPL/11378/2024	SALLIA MAHALIK VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// JAJPUR TOWN /376 /2024 ()
437	D-ABLAPL/30567/2024 ABLAPL/11379/2024	SK ERFAN VS STATE OF ODISHA	BHARAT JALLI VS	// JAJPUR SADAR /256 /2024 ()
438	D-ABLAPL/29983/2024 ABLAPL/11380/2024	SUSANTA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// GOLAMUNDA /161 /2024 ()
439	D-ABLAPL/30339/2024 ABLAPL/11381/2024	PAYAL SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BARGARH /515 /2024 ()
440	D-ABLAPL/30345/2024 ABLAPL/11382/2024	RANKANIDHI MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// MANCHESWAR P.S. /488 /2024 ()
441	D-ABLAPL/30273/2024 ABLAPL/11383/2024	MAHENDRA BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// DELANGA /298 /2024 ()
442	D-ABLAPL/30349/2024 ABLAPL/11384/2024	SIMA @ SEEMA SAHOO @ SAMANTARAY VS	PRAVASH CHANDRA JENA VS	// BARAMBA /221 /2024 ()

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443	D-ABLAPL/30652/2024 ABLAPL/11385/2024	STATE OF ODISHA SUBHASRI ROUL @ SRABANI BEHERA VS	UDIT RANJAN JENA VS	// TIHIDI /419 /2024 ()
444	D-ABLAPL/30294/2024 ABLAPL/11386/2024	STATE OF ODISHA DANU @ RAM CHANDRA BARIK VS	SUDHANSU SEKHAR DASH VS	// AUL /544 /2024 ()
445	D-ABLAPL/30424/2024 ABLAPL/11387/2024	STATE OF ODISHA JHADESWAR PRADHAN VS	DEBASIS MISHRA VS	// J.M.F.C.,KEONJHAR(Kendujhar) 2(B)CC/000004/2024
446	D-ABLAPL/30654/2024 ABLAPL/11388/2024	STATE OF ODISHA AKASH BEHERA VS	UDIT RANJAN JENA VS	// BALASORE SADAR /366 /2024 ()
447	D-ABLAPL/30431/2024 ABLAPL/11389/2024	STATE OF ODISHA SK. ABDOL @ GULAM HOSEN VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /392 /2024 ()
448	D-ABLAPL/30611/2024 ABLAPL/11390/2024	STATE OF ODISHA SK.EKRAM VS	UNMESH CHANDRA JENA VS	// DHUSURI /318 /2024 ()
449	D-ABLAPL/30619/2024 ABLAPL/11391/2024	STATE OF ODISHA L. JAGANNATH RAO VS	ASHOK KUMAR SAHOO VS	// BHARATPUR PS /492 /2024 ()
450	D-ABLAPL/29949/2024 ABLAPL/11392/2024	STATE OF ODISHA DINAKRUSHNA MISHRA VS	MANAS KUMAR CHAND VS	// CYBER CRIME AND ECONOMIC OFFEN ()
451	D-ABLAPL/30602/2024 ABLAPL/11393/2024	STATE OF ODISHA AKSHAY SAMAL @ AKSHAYA SAMAL VS	SATYABRATA DASH VS	// SIMULIA /292 /2024 ()
452	D-ABLAPL/30520/2024 ABLAPL/11394/2024	STATE OF ODISHA SITA HEMBRAM @ SITAMANI HEMBRAM @ SITA SOREN VS	DALIRANI BEHURAY VS	// KHUNTA /56 /2018 ()
453	D-ABLAPL/30437/2024 ABLAPL/11395/2024	STATE OF ODISHA ABUA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /458 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/30533/2024 ABLAPL/11396/2024	KISHORE MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /558 /2024 () //
455	D-ABLAPL/30773/2024 ABLAPL/11397/2024	CHOKKA NAGARJUNA VS STATE OF ODISHA	SAMARASH PATTANAIAK VS	MARINE PS JATADHARI MUHAN /54 /2024 () //
456	D-ABLAPL/30535/2024 ABLAPL/11398/2024	CHANDAN @CHANDRAMANI PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /559 /2024 () //
457	D-ABLAPL/30603/2024 ABLAPL/11399/2024	SNIGDHARANI NAYAK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	HINDOL /18 /2014 () //
458	D-ABLAPL/30577/2024 ABLAPL/11400/2024	RABINDRA SAHU @ RABINDRA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /147 /2024 () //
459	D-ABLAPL/30580/2024 ABLAPL/11401/2024	SARAT PADHI @ SARAT CHANDRA PADHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /356 /2024 () //
460	D-ABLAPL/30453/2024 ABLAPL/11402/2024	ARTABANDHU BISWAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	PIRAHAT P.S /219 /2024 () //
461	D-ABLAPL/30578/2024 ABLAPL/11403/2024	SK.GOLAM MOHEMED @ SK.GOLAM MAHAMMAD VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /418 /2024 () //
462	D-ABLAPL/30412/2024 ABLAPL/11404/2024	MINA SAHU @ MINA SAHOO VS STATE OF ODISHA	RAM CHANDRA JENA VS	JALESWAR /473 /2024 () //
463	D-ABLAPL/30593/2024 ABLAPL/11405/2024	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	SUVALAXME DEVI VS	KUMBHARAPARA /261 /2023 () //